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to state;

(b) According to the joint state ment, the discussions, which covered "the basic questions of Soviet-Ame rican relations and the current inter national situation"^ were "frank and useful" but "serious differences re main on a number of key issues". The statement said that "some grea ter understanding of each other's view was achieved" and that the two leaders had "agreed on the need to imorpve Soviet.American relations and the international situation as a whole".

Written Answers

The joint statement also states that it had been agreed "to accelerate the work" at the bilateral US-Soviet negotiations on nuclear and space arms and mentions, in this context, "the principle of 50 per cent reductions in the nuclear arms of the two sides appropriately applied" as one of the areas where there is common ground.

(c) Government of India welcome the resumption of a high level dia logue between the USSR and the USA and the pledge by both sides to work for an improvement in Soviet-American relations and in the inter national situation as a whole.

They particularly welcome the joint affirmation by the two leaders of the "special responsibility of the USSR and the USA for maintaining peace", their statement that "a nuclear war cannot be won and must never be fought" and their emphasis on "the importance of preventing any war between them, whether nuclear or conventional."

Government of India hope that these talks would have th_e effect of easing the tension prevailing in the world today and lead to an agreement on concrete measures for reduction of the nuclear arsenals of the two Super-powers.

to Question, Production of hardware

457. SHRI RAMANAND YADAV: Will the PRIME MINISTER b_e pleased

(a) whether Government propose to set up with foreign collaboration electronic plants with high technolo gy in the public sector to produce hardware to meet the requirements of the Indian army;

(b) if so, with which country Government are negotiating to collaborate in the manufacture of electronic hardware in India; and

(c) which country has agreed to collaborate and on what terms and conditions?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DE-PARTMENTS OF OCEAN DEVE-LOPMENT, ATOMIC ENERGY, EL-ECTRONICS AND SPACE (SHRI SHIVRAJ PATIL) (a) There is no proposal to set up a new electronics plant with high technology in the public Bector with foreign collaboration to produce hardware to meet the requirement of Indian Army. However, some of the existing public sector undertakings, both within and outside the Ministry of Defence are manufacturing hardware required by the Indian Army, in some cases with foreign collaboration.

(b) and (c) Do not arise.

Identification of backward areas for development

◆458. SHRI T. CHANDRASEKH-AR REDDY; Will the PRIME MIN-ISTER be pleased to state:

(a) whether the Planning Commi'ssion have asked the State Governments to identify the backward areas for development;

(b) if so, wkat are the details fe this regard*

(c) whether the Andhra Pradesh Government hav_e sent any list to the Central Government about the backward areas in that State;

(d) if so_i what are the details thereof; and

(e) what amount has been sanctioned or proposed to be sanctioned for the development of these areas during th_e Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI AJIT PANJA): (a) No, Sir,

(b) Does not arise.

(c) to (e) As far as is known no list of backward areas hae been received from the Andhra Pradesh Government. However, it has been suggested that the programme of Central Assistance similar to that of the Himalayan mountain ranges, Western Ghats and Nilgiris may be extended to the Eastern Ghats. This proposal is under examination.

Involvement of officials in drug smuggling

•459. SHRI K. MOHANAN: SHRI KRISHNA KUMAR BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that involvement of some police and other officials has been found in the heroine smuggling in the Capital;

(b) whether Government have got the matter investigated; and

(c) if so, what action Government have taken against the erring officials?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) The Ministry of Home Affairs is not aware of the involvement of any police and other officials in the heroine smuggling in the Capital.

Ob)] and (c) Do not arise.

to Questions

Authentic tax of the Constitution of India in national languages

@*460. SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Home Ministry have sought the approval for making available an authentic text of the Constitution of India in national languages including Tamil; and

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(b) if so, when it is propose[^] to be made available?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) and (b) The modalities for preparing an authoritative text of the Constitution in Hindi are under consideration of the Government.

Complaints against Naib -Tehsildar of Mehrauli

3105. SHRI RAFIQUE ALAM: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Ministry of Personnel and Administrative Reforms have received complaint(s) regarding corruption, nepotism and harassment of public against Shri A. S. Gaur, Naib-Tehsildar, Mehrauli;

(b) whether it is also a fact that Shri A. S. Gaur, who is working in a purely temporary capacity for the last six years in the same block has not even been transferred despite serious complaints and allegations against him and constant agitation of local residents; and

(c) if *so*, what are the reasons for not taking any action against Shri Gaur?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND AD-MINISTRATIVE REFORMS AND PUB-

(a)Previously Starred Question No. 350, transferred from 12th December,